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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 52/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

NAME OF THE PARTIES:


Mr. Gopal Ahuja

V/s.

M/s. Shree Ambuja Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act  
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mahesh H. N. Charanshri i/b Beshant Kulkarni	Adv for Petitioner	
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Nikita Vardhan, Advocate  
i/b Kanya Llo  
for R2



ORDER

TCP No.52/58,59,397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter on 9.11.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**d/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)